GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION No.156 TO BE ANSWERED ON 15.12.2017

HONORARIUM TO ANGANWADI WORKERS/HELPERS

156. SHRI RAMDAS C. TADAS:

SHRI UDAY PRATAP SINGH: SHRI RAM TAHAL CHOUDHARY: SHRIMATI RAMA DEVI: SHRI KAUSHALENDRA KUMAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) Whether the Government has taken note of the protest by Anganwadi Workers(AWWs)/Helpers across the country expressing their dissatisfaction over non-increase in their honorarium/allowances for the last few years and if so, the details thereof;
- (b) whether the Government proposes to enhance the rate of honorarium/allowances presently paid to them; and
- (c) if so, the details thereof along with the time by which a decision is likely to be taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

to (c) Integrated Child Development Services (ICDS) Scheme envisages the Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) as "honorary workers" from the local community who come forward to render their services, on part time basis, in the area of child care and development. The Government of India presently pays monthly honorarium to AWWs, AWWs of Mini-Anganwadis and AWHs @ Rs.3000/-, Rs.2250/- and Rs.1500/-respectively in the prescribed cost sharing ratio with the States/UTs. The States/UTs are also paying additional honorarium to these functionaries from their own resources, as per the list enclosed. Since the additional honorarium is paid by the States/UTs from their own financial resources, Government of India has been requesting them to increase the honorarium of these functionaries. However, it is for the States/UTs to decide. There is no proposal to enhance the existing honorarium paid by the Government of India to the above functionaries.

Government of India is fully conscious of the voluntary services of these functionaries and the benefits available to AWWs/AWHs. Efforts have been made to improve their working conditions by extending facilities/benefits from time to time which are mentioned below:

i. **Leave:** Allowed paid absence of 180 days of maternity leave.

- ii. **Insurance cover**: The Government of India introduced 'Anganwadi Karyakartri Bima Yojana' to Anganwadi Workers/Anganwadi Helpers w.e.f. 01.04.2004 under Life Insurance Corporation's Social Security Scheme.
 - Further, it has been decided to cover AWWs and AWHs in the age group of 18 to 50 years under PMJJBY; the AWWs and AWHs in the age group of 18-59 years under PMSBY and the AWWs/AWHs in the age group of 50 to 59 years would continue to remain under the AKBY (modified) as long as they are engaged.
 - The scholarship component of AKBY will continue for these beneficiaries who are eligible for the benefits during the current Academic Year.
- Award: In order to motivate the Anganwadi Workers and give recognition to good voluntary work, a Scheme of Award for AWWs was introduced, both at the National and State level. The number of Awards and the amount has been increased. Now the Awards would be given to 100 AWWs and the cash prize would be Rs. 50,000 each and a Citation at Central level and Rs.10,000/- cash each and a Citation at State level.
- vi **Promotion:** Reservation of 50% of vacant posts of Supervisors for AWWs, recruitment of 25% of AWWs from AWHs etc.
- v **Uniform:** Government has made a provision for a set of two Uniform (saree/suit @ Rs.400/-per saree per annum).

Annexure to Lok Sabha USQ No. 156 for answer on 15.12.2017

S.	States/UTs	Additional honorarium given by States/UTs (In Rs.)				
No.		Anganwadi Workers (AWW)	Anganwadi Helper (AWH)			
1.	Andaman & Nicobar	3000	2500			
2.	Andhra Pradesh	1200	700			
3.	Arunachal Pradesh	Nil	Nil			
4.	Assam	1000	500			
5.	Bihar	750	375			
6.	Chandigarh	2000	1000			
7.	Chhattisgarh	1000	500			
8.	Dadra Nagar Heveli	1000	600			
9.	Daman & Diu	1000	600			
10	Delhi	6678	3339			
11.	Goa	3062-11937*	3000-6000			
12.	Gujarat	1750	900			
13.	Haryana	2500	2250			
14	Himachal Pradesh	1450	600			
15.	Jammu & Kashmir	600	340			
16	Jharkhand	1400	700			
17.	Karnataka	3000	2000			
18	Kerala	2000	2000			
19	Lakshdweep	1600	1000			
20	Madhya Pradesh	2000	1000			
21.	Maharashtra	2000	1000			
22.	Manipur	100	50			
23.	Meghalaya	Nil	Nil			
24.	Odisha	1000	500			
25.	Puducherry	600	300			
26	Punjab	2600	1300			
27	Rajasthan	1724-1736*	1065			
	Sikkim	2225	1500			
29.	Uttarakhand	3000	1500			
30.	West Bengal	1300	1300			
31	Uttar Pradesh	1000	500			
32.	Nagaland	Nil	Nil			
33.	Mizoram	Nil	Nil			
34.	Tamilnadu	6750 (that includes pay- 2500, GP-500, & DA-	4275 (that includes pay- 1500, GP-400, & DA-2375)			
		3750)				
35.	Telangana	4000	3000			
36	Tripura	2865	1924			

^{*} Depending on the qualification and number of years of service